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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

C.P.9/99 to O.A.612/97

DATE OF ORDER : 11.3.99

Between :-

S.Velayudhan

... Applicant

And

1. Sri Raj Kamal Rao,
Divisional Railway Manager,
Hyderabad M.G.Division,
S.C.Railway, Sec'bad.
2. Sri S.N.Sinha,
General Manager,
S.C.Railway, Rail Nilayam,
Sec'bad.

... Respondents

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Counsel for the Applicant : Shri G.V.Subba Rao

Counsel for the Respondents : Shri *Er. M. H. N. Rao*
Secy. Adm.

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, VC).

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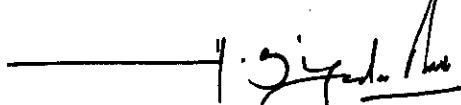
... 2.

O R D E R

(Per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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The learned counsel for the rival parties mentions that the purpose of filing this C.P. is ^{served} serviced in as much as the encashment of leave has been granted to the applicant. In view of the above, the C.P. is closed.


(H. RAJENDRA PRASAD)

Member (A)


(D.H. NASIR)
Vice-Chairman

Dated: 11th March, 1999.
Dictated in Open Court.

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